

SLP(C)No. 21463 OF 2003  
ITEM No.24

Court No.10

SECTION IVB

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21463/2003

(From the judgement and order dated 02/09/2003 in CWP 13835/03  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

JIT RAM & ANR.

Petitioner (s)

VERSUS

PUNJAB UNIVERSITY, CHANDIGARH & ANR.

Respondent (s)

Date : 28/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s) M/s. R.K.Kapoor, B.R.Kapur, S.K.Khatri.  
M.K.Verma, Advs. for Mr. Anis Ahmed Khan, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Post it next week.

( Y.P. Dhamija )  
AR-cum-PS

(Veera Verma )  
Court Master